

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

2. I.A. 4134/2023

In

C.P.(IB)-104(MB)/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: Deccan Enterprises and Initiatives Pvt. Ltd.

V/s.

HBS Seaview Pvt. Ltd.

SECTION 7 OF IBC, 2016

ORDER

None appeared for the Applicant.

List this matter on **08.11.2023**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)